

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 20.07.2012**

**OA No. 494/2012**

Mr. Nand Kishore, counsel for applicant.

Learned counsel appearing on behalf of the applicant wishes to withdraw the present Original Application with liberty to file fresh Original Application.

In view of the request made by the learned counsel for the applicant, the present Original Application is dismissed as withdrawn with liberty to the applicant to file fresh Original Application.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)

Kumawat